

pan>

Title: Introductin of the Andhra Pradesh Reorganisation (Amendment) Bill, 2015 (Amendment of Section 31)

SHRI B. VINOD KUMAR (KARIMNAGAR): I beg to move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014."

*The motion was adopted.*

SHRI B. VINOD KUMAR: I introduce the Bill.

**15.35 1/2 hours**